

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1668
ANSWERED ON:10.08.2011
ABANDONING OF WIVES
Katoch Smt. Chandresh Kumari

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

(a) the State-wise details of the number of cases registered against the Non-Resident Indians (NRIs) who have abandoned their wives in India after marriage during the last three years and the current year; and

(b) the details of number of convictions, acquittals and pendency of such cases in the country. State-wise?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a): State wise details of complaints received from Indian women against harassment/ desertion by their overseas spouses is enclosed as Annexure -I

(b): The number of NRIs arrested and prosecuted for fraudulent marriages during the last three years in the country as reported by the State Governments is enclosed as Annexure -II